### GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4274 TO BE ANSWERED ON 19.08.2025

# NATIONAL SOCIAL ASSISTANCE COMPONENT PROGRAMME SCHEME 4274. DR. ALOK KUMAR SUMAN:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is fact that funds allocated under the National Social Assistance Component Programme Scheme are not utilised for the welfare of the Scheduled Castes of the country during the last ten years;
- (b) if so, the details thereof;
- (c) the details about the unutilized funds under the National Social Assistance Programme during the last ten years; and
- (d) whether it is fact that budget allocated under the National Social Assistance Component Programme for Scheduled Castes urgently need enhancement, if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (c): As per information provided by Ministry of Rural Development separate budget provision for Scheduled Caste (SC) beneficiaries is made from 2021-22. The details of funds allocated, released and unutilized in SC heads under National Social Assistance Programme (NSAP) for the period from FY 2021-22 to FY 2024-25 are as given below:

(Rs. In Crore)

Financial Year	Allocation	Released	Unutilised funds
2021-22	1,655.03	1,597.56	57.47
2022-23	1,722.54	1,808.86	0.0
2023-24	1,735.36	1,733.19	2.17
2024-2025	1,732.86	1,732.86	0.0

(d): Based on various recommendations and evaluation studies, a proposal for revamping of NSAP, which inter-alia included revision in eligibility criteria, rate of assistance and sharing arrangement with the States was considered during continuation of NSAP for the 15th Financial Commission cycle (2021-26). However, Government had approved continuation of NSAP schemes in its present form. The annual overall budget outlay under NSAP is sought as per actual requirements based on total number of beneficiaries and rate of assistance.

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